

**Annual Return Form (Consolidated)**

Ministry of Finance, Department of Revenue  
 Authority for Advance Rulings (CE,Cus.& S.T), Hotel Samrat,Kautilya Marg, New Delhi

**PROFORMA FOR ANNUAL RETURN TO CENTRAL INFORMATION COMMISSION  
 (Details of Annual Report under Section 25 of the Right to Information Act, 2005)**

Year 2013-2014

		Progress in 2013-14			
	Opening Balance As on 01.04.2012	Received during the year (including cases transferred to other Public Authority)	No. of cases transferred to other Public Authorities	Decisions where requests/ appeals rejected	Decisions where requests/ appeals accepted
1	2	3	4	5	6
Requests	NIL	18	01	07	04
First Appeals	NIL	NIL	NIL	NIL	NIL

<b>Number of cases where disciplinary Action was taken against any officer in respect of administration of this Act</b>	<b>No. of CAPIOs' designated</b>	<b>No. of CPIOs' designated</b>	<b>No. of AAs' designated</b>
<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>
NIL	NIL	01	01
NIL	NIL	NIL	NIL

<b>No. of times various provisions were invoked while rejecting requests</b>													
<b>Relevant section of RTI Act, 2005</b>													
<b>Section 8(1)</b>										<b>Section</b>			
a	b	c	d	e	f	g	h	i	j	9	11	24	Others
-NIL-													07

<b>Amount of charges collected (in Rs.)</b>		
<b>Registration Fee amount</b>	<b>Additional Fee &amp; any other charges</b>	<b>Penalties amount.</b>
Rs. 70/-	Rs. 191/-	Nil